[Shri B. R. Bhagat]

as a whole. When I say this, I say it on behalf of the Government, it is the commitment of the Government as a whole. Therefore, it will make every effort in the coming years. I am aware of the difficulties and the challenges bat with the co-operation of the House, with the support that we get to be self-reliant and to make this country uphold its honour and dignity, we will certainly pursue this objective.

In this respect I might say that some hon. Members made certain remarks against officials, the Chairman of the MMTC. Well, I do not want to conceal any bad behaviour or corruption. While on the one hand I commend the hon. Members who have raised matters of policy and administration, I would like to make one appeal to them. He raised the same thing last time and I had promised to him that I would look into the question and in pursuance of that I laid the whole statement on the manganese ore policy which the hon. Members approved. That dealt with the question of small mine-owners, even the Orissa mine-owners. Now to say that he was living outside when he had gone on an official business in a hotel, it does not need a denial. So all these things arc there. Not only the Orissa interest has been taken care of but Paradcep will be fully occupied. So it is not proper to say that Orissa has been discriminated, the MMTG Chairman is a corrupt man because he has accepted certain hospitality from some private persons. All these questions I dealt with last time. I can say one thing from my experience. Every officer is afraid to take decisions, particularly in buying and selling. You give him an offer. Out of 8 items I think I will consider an officer successful if he makes profit in 6 and loses in 2. But for the two in which he loses motives are attributed. Then there will be no trade in this country, either in the public sector or in the private sector. But all the same I agree with him that wherever there is a question of corruption, I am always available again;! such a person. Wo are all prepared to deal with that because we have to create the right climate and create confidence that the administration is clean, the administration is above board and only then we can pursue our commercial policy in this respect.

SHRI BHUPESH GUPTA : submit that when a Member asks for certain exact information in a debate of this kind, that should Le given and if he had told us, the

percentage -of trade with the Westci countries, you would have seen that thesi countries account for the bulk of India's foreign trade and the quantum remains more or less the same under the private sector. M ijor items go to them under the private sector. What has happened in this period is the trade has developed with the socialist countries. (Interruptions.) What Mr. Dharia and other wanted was that in the key traditional items whether you are developing

Discussion

SHRI M. M. DHARIA: There is another discussion at 5 .30 P. M. According to the rules it is not possible to extend this discussion otherwise I also wanted to ask some questions. You are also handicapped because we have fixed the time.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Mr. Krishan Kant.

HALF-AN-HOURDISCUSSION ARISING OUT OF ANSWER TO STARRED QUESTION NO. 184 GIVEN ON THE 5TH MAY, 1970 REGARDING APPOINTMENT OF DIRECTOR, INDIAN INSTITUTE OF PUBLIC **ADMINISTRATION, DELHI**

SHRI KRISHAN KANT (Haryana): I am raising this discussion on point arising out of the answer to Starred Question No. 184 given in the Rajya Sabha on the 5th May, 1970, regarding the appointment of the Director, the Indian Institute of Public Administration, Delhi. I am sorry that I have to raise a discussion on the appointment of the Director of the IIPA. Here in the discussion, I have no idea of in any way criticising one person or the other or the functioning of the Institute or various other things. I know what good work the Institute has done since its inception. A number of Directors who have functioned there have done yeoman service and the Director who has retired, Dr. Khosla, has also done good work in the sense that he has geared up so many things, number of reports have come up and the members of the Institute have functioned or worked with the ARC, with the Dutt Committee and have done useful work there. Why I am coming here regarding the appointment of a new Dire-| ctor of the Institute is, I am sorry all the I traditions that have been built since so, many years are being thrown to the winds

Discussion

The Institute is at educational organisation to provide study of public administration and allied subject- This Institute is intended to play the role of helping to brin? about a transformation of the adm'nistrative system so as to si it it to the new requirements of the cou try. For this it has to have independence from the Establishment. It has two purposes. It has to remain independent and it has to maintain its independent acac emic character. The independence and the academic character of the Institute should be preserved and it should be enab id to play a much more effective role in t ie future.

SHRI BHUPENH GUPTA (West Bengal): Come to Mr. Chaturvedi because the time is short

SHRI KRISH. N KANT: I must say that the appoint] gent of Mr. Chaturvedi is in a way to pollute the independent atm (Sphere of the Institute. The Institute wis established for a laudable purpose and that is why I I m saying this. Mr. C. D. Deshmukh wanted that the grants, to this Institute should 1. e given directly by*thc Ministry, of Finan :e and not through the Ministry of Homi Affairs. That is why he Slid that it should be is why he Slid that it through the Mi listryof Fii anee. This was done so that the agencies 1 mc'i c mceroed > Civil Service—lib the Mi: lis try olTlome Affairs-and adm aiitra'-ive matters and likely to be orlei eri towards the status quo should not be (1 a position to influence the Directors of I ie I istitute's acti\ through holding 1 >ritrol over the pu 1 stria; , ... he la tute. Th".1 I w! though! :li It It sho. Id be mad- indepen lenl of the charge of th' Home M'nfctryV Oily for co-ordi tation t ie Home Ministry was concerned. That s why it was kept independent and tha tradition should be maintained. Thit is why the previous Executive Counci, the directors who were appointed, n ado sure that the Institute would hav< as Director, a person with basically an icademic bent of mind pnd who would no be oart of the administrative hierarchy. If we see the list of Directors who we e appointed you will find Prof. D. G. Karve, who had a long academic career, 1 rof. V. K. N. Menon, who was a Vice-Jhancellor, before the appointment, N. Khosla, before joining the Diplomatic Service, was Professor of Political I- ie ace and he has been President of the I idian Political Science Association. Thai was the tradition that had been built up but I am sorry this tradition was allowed to be polluted by the new Executive Council who wanted

a bureaucrat to be brought, a junior, because they wanted to pollute the whole atmosphere of the Institute. It I may relate the history why this new situation has come up, during his association and work with the ARC, a conference on Personnel Policy was arranged ar.d it was a very succesfull Personnel Policy Conference and it recommended that there should be a consolidated personnel policy and the Government of India and other members working in that organisation should not be guided and composed of merely the ICS or IAS officers but others should have an equal chance so that they can bring freshness to the administration and a new die to the administration also and they recommended the ICS/IAS are not the only that competent authority to work for administration of this country and they recommended thai at various stages expertise of compe en1 pe sons also should be taken in the rig'it direction for ie implemi itation i bjei es for which the Const tution of India lias been drafted. I This recommendation of the Conference was not liked by the IAS K iS officers. Do yo u know what tin')' d d? The IAS nisation for Association pasted a Resolution condemning this and they wanted through the Executive Council to pre uic the Institute to hold a i Co;nference so that this recommendal on could be changed. I am glad thc'Dire<",,r: of the Ins' tute did not agree with.it. I must pay my tribute Tor the boldness and courage he showed but somehow the Executive (ouni ag eed to hold an co i va, e, S. me of the i iu< ali and I be! staff of the Institute had to work for this | Conference ha' alas, to the ill luck of the j ICS/IAS officers, the second Conference also made the same type of recomrr endation because the' Conference was not wedded to this or that ICS officers. They were wedded to create a new administrative cadre for the country which could be useful to~h~elp the country to go forward. So in the second conference also the ICS/IAS officers could not have their way. Then what did they do? They wanted to capture this organisation. The IAS Association wrote a circular to their branches in-the different States that more officers should become members of the Institute so that by virtue of majority they could capture it. It is rather strange that 2 or 3 I AS officers located in the Home Mlaistry got bulk membership forms and sent them to the different States so that people may become members of the Institute. The Institute at Mussourie where the IAS

[Shri Krishan Kant J

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trainees get their training and where Mr. Chaturvedi is working, distributed this to the trainees and asked them to become members. Some of them had not even reached the age of 25 and their forms were filled up but ultimately they could not become members but they were made Associate Members so that when they reached the age of 25 they could become members.

SHRI LOKANATH MISRA : L'ke Congress bogus membership.

SHRI BHUPESH GUPTA: Are you taking part in it?

SHRI KRISHAN KANT: I would have been happy if Mr. Misra participated and understands the problem very well. They tried to capture the organisation through increase of membership in this way but they could not do it. Now this was another matter that they may have a Director from the IAS cadre itself who could capture the organisation so that the independence is lost. This is how the new situation has arisen and that is why I have to bring this before the House and show how an IAS officer was recommended to be made a Director of the Institute. The Executive Council of the Institute met. I am sorry how our friends, Mr. Asoka Mehta and the Home Minister were made instruments by the all power-ful ICS/IAS lobby to come into this and that is why I have to raise this.

SHRI BHUPESH GUPTA: Wherever there is reaction. Mr. Asoka Mehta is there.

SHRI KRISHAN KANT: Two years back the IAS people, the Home Ministry people wanted the Institute not to remain in the Ministry of Finance but should become a part of the Home Ministry. They tried their best. I am glad of trie political decision that they had taken at that time not to transfer it to the Ministry of Home Affairs. Because some people were there, this was another attempt so that the independence of the Institute woulci be completely lost by its becoming part of the Home Ministry.

(Time bell rings.)

Unless the history is given, it will not be known why the whole thing is serious and why the Hoire must take note of it. That attempt failed. Other attempts failed. Personnel policy they could not have it their own way because in the

country there are still independent-thinkers and there are some people who are independent and who have tried to maintain the independence of the Institute which is being tried to be polluted now. Mr. Vice-Chairman, Sir, a Committee was formed, privately a Committee was formed to suggest names for the post of Director. Mr. Vice-Chairman, I have never seen that God gives revelating the same way to everybody, to you, to me and to Mr. Bhupesh Gupta. Names 01' three IAS officers were suggested; you know by whom; by the Food Foundation, by Mr. L. P. Singh and a Special Committee to help the Chairman, Mr. Asoka Mehta in finalising the .

SHRI BHUPESH GUPTA: In short by the CIA.

SHRI KRISHAN KANT : Mr. Vice-Chairman, it is very serious that all the three sources gave the same names of IAS officers as if the country is bereft of non-officials, as if no other persons are available in the country. The same there names were given by the three sources.

SHRI BHUPESH GUPTA: Not only the same names but in the same order.

SHRI KRISHAN KANT: May be in the same order; I have not seen the paper.

THE VICE-CHAIRMAN AKBAR ALI KHAN): You have brought out this thing. That will do. I will call the Minister.

SHRI KRISHAN KANT: I must say how the whole thing has happened.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : You have said.

SHRI KRISHAN KANT: It does not matter; this is a very important thing. You must know. Out of these names suggested two officers could not be available and only Mr. T. N. Chaturvedi was there. The whole idea was to capture the organisation for the IAS and ICS officers. So in the meeting he was asked to give the biodata and he.

SHRI T. V. ANANDAN (Tamil Nadu): What was the Prime Minister doing? She is the Chairman there.

(Interruptions.)

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): You must finish now.

SHRI KRISF \N KANT: I want to say; another m eting is being held tomorrow where, t e biodata will be given. But Mr. Vice-C lairman, how is it that the Home Ministry officials and the Ford Foundatioi arc working so much in league?

THE VICE-G IAIRMAN (SHRI AK-BAR ALI KH.vN): Now, Mr. Krishan Kant, you have mentioned that all right.

SHRI KRIS! AN KANT: But I am giving some details. The Ford Foundation gives grants for > oing abroad. Out of the 54 grants given ' o the IIPA, 49 were for officials who wei t abroad and here is a list of the names (f people who went abroad through the IIF \ under the fellowship of the Ford Foundation.

Mr. L. P. Si:tgh, Secretary, Ministry of Home Affair;.

Mr. N. K. Mul herjee, who is at present Secretary in the Ministry of Home Affairs. He went thrice i.nd on one occasion he took along with him his Deputy Secretary.

Mr. T. P. Si gh, who was Secretary in the Ministry >f Finance.

THE VICE CHAIRMAN (SHRI AKBAR ALI KHAN): Now I have to call the Minister.

SHRI BHUPI SH GUPTA: We have seen half-an-hour discussion taking much longer time. Let him have his full say.

SHRI KRISI AN KANT : Is it not evealing? The 1 you have here—

Mr. B. C. Mai hur, who was in charge of training in H«ne Ministry.

Mr. T. N. Chaturvedi, Joint Secretary, who has now bee 1 selected as Director.

He had gone ibroad under the Ford Foundation Fello vship for training.

Mr. S. C. Agr iwal, Joint Secretary in the Ministry of I ome Affairs.

Mr. and Mrs. kC. M. Rustomjee, who is the Director-t Jeneral of the Border Security Force.

Mr. B. Venkat. raman, Joint Secretary in charge of Polii e, Home Ministry.

Mr. and Mrs. . <L. S. Rathore, Deputy Director, Border Security Force.
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I shall not give the other names but if you like I can give. The list is here. This is how the Ford Foundation is trying to make this Institute a colony of the Home Ministry plus the Ford Foundation and the Home Ministry indirectly is becoming a colony of the Ford Foundation. Is this not a serious thing? And this year the Home Ministry has directly taken from the Ford Foundation a sum of one lakh and forty thousand dollars. Mr. Vice-Chairman, I do not know why our politicians, the Home Minister and Mr, Asoka Mehta, have become instruments in the lobby of the big IAS and ICS officers. I would request the hon. Minister and the Government to tell us how this fellow, so-called T. N. Chaturvedihe was Deputy Secretary till recently and now he has become Joint Secretary—can become a Director. One of the Members of this House, Mr. Chandra Shekhar, who was co-opted a Member of the Council, resigned on the plea that he cannot remain a Member and the decision on it was taken by 11 to 4. May I ask the Government what was the reason for his resignation from the Executive Council? He said, a junior officer who had always to look for promotion to the senior officers in the Home Ministry how can he make this Institute an independent organisation. This is the very basic thing. Mr. Vice-Chairman, it is very necessary that a Committee should look into the whole thing so that the very constitution of the Institute is changed. At present 19 of the Members are IAS, ICS or retired officers in the Executive Council of 25. They want to make it a colony of the Ford Foundation. So I want to know whether the Government of India will hold an enquiry into the functioning of this Institute and see that the constitution is changed. This person by the name of Mr. T. N. Chaturvedi is going to be a stooge in the hands of the Home Ministry so that the administration cannot have a rc-thinking so that the organisation will be with them. Will the Government assure the House that these things will not be allowed to happen? Otherwise the whole purpose of this debate will go. The Ford Foundation must be restricted, Mr. T. N. Chaturvedi should not be made Director; an Enquiry Committee should be appointed with experts to look into the whole functioning of the Institute; and the whole constitution of the Institute should be changed and the pressure elements got rid of. It should not be allowed to be a handmaid in the hands of the IAS and ICS officers.

SHRI JOACHIM ALVA (Nominated): I have to ask some questions.

(Interruptions.)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): Let them finish; I will reply later.

THE VICE-CHAIRMAN (SHRI AK-BAR ALI KHAN): No, no. According trf the rules you have to reply and after the reply if somebody wants he can put orily questions. There will be no speeches now.

SHRI N. K. SHEJWALKAR (Madhya Pradesh): We have got a lot of information which we want to give to the House. We should also get an opportunity. After all the hon. Members who moved the motion has taken about 20 minutes. Will it be fair to us if you do not allow us?

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : You must understand the procedure of the House. The procedure is the Member who initiates the discussion is given ten to fifteen minu'.es and as it was important, as he was saying and explaining the whole thing I gave him some more time. Now the Minister will reply and after his reply if the Members are not satisfied, those who have given names will be allowed to put questions. There is no question of any speeches now whether it is important or unimportant.

SHRI N. K. SHEJWALKAR: I have also given my name.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Certainly I will call you and you can pu< a question.

SHRI P. C. SETHI: Sir, as far as this IIPA is concerned it is an independent Institute which is registered under the Societies Registration Act (No. XXI) of i860. This Institute came into being in the year 1954 and the main object of the Institute was promoting the study of Public Administration in all iis aspects. Now Sir, after this Institute was established this Institute received grants from the Finance Ministry which of late has come to about Rs. 10.50 lakhs which almost covers the revenue expenditure of the Institute. Besides, this Institute also gets some grant* from other Ministries also. It has also in all during the course of these years received about five grants from the Ford

Foundation. It has also received a small grant of Rs. 2,35,000 from the Asia Foundation.

Discussion

SHRI BHUPESH GUPTA: That is CIA organisation. [Interruptions.) Sir, in this very House this Asia Foundation has been discussed and it has been admitted that the Asia Foundation was a CIA organisation. Mr. Masani was a Member. In this very House we discussed it and shamelessly this Government comes and tells us that this Institute is taking money from this CIA organisation. I charge that CIA penetration is taking place not only in this Administration but also in the IIPA. They must explain their conduct here.

SHRI P. C. SETHI: I am giving a statement of fact. Whatever infor-m;ition .

SHRI BHUPESH GUPTA: I may tell you, speaking) on facts, that your Government was committed not to have anything to do with this Asia Foundation and you know that certain grants are given to certain organisations. It came in for severe criticism. You gave an assurance that nothing would be done. Now we are told that even our public servants are being placed at the disposal of the C.I.A., operating through the Asia Foundation.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : Please sit down.

SHRI P. C. SETHI: In the entire history of this institution,, right from 1954 to 1970, during the course of sixteen years, its total budget is so high. A sum of Rs. 10.5 lakhs comes from the Finance Ministry alone

SHRI BHUPESH GUPTA: I hope one day the Cabinet will not be run on the Asia Foundation.

SHRI P. C. SETHI: You can draw your own conclusion.

SHRI BHUPESH GUPTA : I would hear some day that the Counci 1 of Ministers lives on a partial donation from the Asia Foundation.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Please sit down. It will never happen country. in my (Interruptions.)

SHRI KALYAN ROY (West Bengal) : Penetration has already started in an organised wav.

SHRI BHUPESH GUPTA: We strongly

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protest against it. It is not a question of a ti iditional discussion here when, in the ca e of the Indian Institute of Public Administration, we find that it has been pla< ed at the disposal of the G.I.A. by this Government. It is not a matter for routine discussion. A whole day should be devoted to its discussion. I see sabotage, treachery, corruption, American mone • working.

THE VICG-CHAIRMAN (SHRI AKBAR ALI KHAN : All i ht.

SHRI JOAG] IIM ALVA: Th 'New York Times' reported it

THE VIG ^CHAIRMAN (SHRI AKBAR ALI KHAN): Why do you want to joint t je

SHRI JOAG] IIM ALVA: The 'New Yprk Times' reported that the Asia Foundation is a G.I.A.

SHRI P. C. SETHI: I was only trying to show, all these sixteen years, the amount that thi Institute has been spending. This arm unt of Rs. 2,35,000 is a very meagre amount and it has nothing to augment and tteet the entire expenditure of this Institute.

Now, Sir, as :ar as the general body of the Indian Ins [tute of Public Adminis tration is conci rned, it has got a total membership 1 f over 2,000 persons. The general body elects the President and Mr. Y. B. Ghavan, in his capacity not as the Home Minister but as an individual is the President of this Institute. Th n, Sir, this membership also elects the Executive Council. Eight members have to be elected every two years. There are 16 elected members and 5 co-opted members. Besides, the Executive C uncil elects four Vice-Presidents and nominates one Treasurer. There are four Vice-Presidents.

SHRI BHUP ;SH GUPTA: Nominated by whom ? B,' the Americans.

SHRI P. G. JETHI: By the Council. Therefore, as f; r as this Institute is concerned, it has one Treasurer namely, Mr. D. L. M tzumdar. Lieut-Governor A. N.-Jha is a /ice-President. Dr. C. D. Deshmukh is < ne Vice-President. Mr. G. Subramanian 1 is another Vice-President. Dr. P. B. Gajendragadkar is a Vice-President. Mr. XL. Mazumdar, formerly of the I.G.S., I (he

SHRI BHUPESH GUPTA: It is a political mannequin parade. It is a cover and nothing else. The CIA operates by putting such people in front.

Discussion

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): All right.

SHRI P. G. SETHI: The hon. Member, Shri Krishan Kant, rightly started in the beginning. Of course, he changed the entire pitch and the force of his speech and he went just in the opposite direction, when he came to the end of his speech. He started by saying that this Institute has done commendable work. He also said that the previous Directors were most outstanding persons. He also said that the present Director, Dr. Khosla, has done very commendable and outstanding work. He said that this Institute has given good administrators and has done a lot of good work. Having said all this .

SHRI BHUPESH GUPTA We did

SHRI P. C. SETHI: You may say whatever you like.

SHRI BHUPESH GUPTA: He belongs to your party.

SHRI P. C. SETHI: Now, the whole trouble started brewing up on the auestion of appointment of the new Director. Dr. Khosla was appointed in 1964 for three years. He got extension for three years and now the Institute was in search of a new Director to be appointed. For this purpose they appointed an informal committee consisting of five people in order to find out the name of a new Director. This Committee consisted of: Dr. P. S. Loka-nathan Mr. H. M. Patel, Prof. M. B. Ma.hur, Shri N. K. Mukhrrjce and Shri D. L. Mazumdar.

SHRI KRISHAN KANT: The majority are ICS people. The majority are IGS or ex-ICS.

(Interruptions,)

SHRI KALYAN ROY •. Why is he not answering it?

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Let him speak. If so many people rise, how can he answer?

SHRI BHUPESH GUPTA: It pains us to hear when the Minister wants to give an apologia for an obvious CIA operation in that Institute,

SHRI P. C. SETHI: I strongly deny this that there is CIA operating here. As far as the aid from the Ford Foundation is concerned, it is a well-known fact that this Institute has been receiving aid from the Ford Foundation. As far as the aid from the Ford Foundation is concerned, it has been used for well-known purposes, for sending people abroad and for creating certain other facilities. If hon. Members want .

SHRI BHUPESH GUPTA: Out of 54 delegations that went out, 39 were officials. The academic staff did not get any opportunity to go outside.

SHRI P. 0. SETHI: As far as the in formal committee is concerned, they tried-to find out a name, but it could not. Ultimately the Chairman of the Council, Mr. Asoka Mehta, reported to the Council that the informal committee could not come to any conclusion with regard to the name. Therefore, he reported the matter to the Council. The Council de.ired that Mr. Mehta should continue the search for the new Director and at the same time Mr. Mehta also desired the hon. members to give various suggestions if they had any to offer. Therefore, various suggestions were received from the hon. members of the Council and ultimately it was decided that they should have a Director from amongst the names which have been suggested. Now, Sir, there was a viewpoint by certain hon. Members that no Civil Service man either from the I.A.S. or IGS should be included in the names of Directors.

SHRI KRISHAN KANT: He sent two lists, where the Home Ministry people and the Ford Foundation people recommended the very three names. Is it not a fact?

SHRI P. C. SETHI: I am coming to that, if the hon. Member would be patient.

SHRI BHUPESH GUPTA: It is difficult to hold oneself in patience.

SHRI P. C. SETHI : Therefore, these names were recommended. There was a controversy with regard to this point whether a particular section of the Civil Service should be excluded completely. Then, by a majority it was decided that it would not be desirable to exclude a parti-

name of Mr. Chaturvedi was ven. the selected. Now

Discussion

DR. K. MATHEW KURIAN (Ke-rala): Is there any criterion for selection?

{Interruptions}

SHRI BHUPESH GUPTA: His bioda-ta was before the CIA. How can that biodata be obtained? They had to recommend his name on the instructions of the CIA. Well, Sir, the list was prepared elsewhere we have informtaion—and given to these people. They submitted the list. Everybody knows that the CIA would be writing some of the Home Ministry reports also.

SHRI P. C. MITRA (Bihar): Mr. Bhupesh Gupta is the confidant of the CIA. So, he is getting more reports than the others.

SHRI P. C. SETHI: It is also true that the Chairman of the Council, Shri Ashoka Mehta, also consulted informally Dr. Ensminger who is the Ford Foundation representative here. He alio suggested two names. {Interruptions) As I pointed out, various names had come and out of these this three names panel was formed: Mr. D'Souze, Mr. P. K. Dev and Mr. T. N. Chaturvedi .

AN HON. MEMBER: All of them ICS?

SHRI P. C. SETHI: All IAS. Therefore out of this panel of three names Mr. T. N. Chaturvedi was selected.

Now, Sir, a question has been asked as to what are the qualifications of Mr. Chaturvedi. I would not like to go into the question as to what was the criterion because regarding the various names which have been suggested here I find that there are different varieties of names. However, as far as the qualifications of Mr. Chaturvedi are concerned, he joined the IAS in 1950; he was awarded senior fellowship by the World Bank; he gave lectures in the University of Harvard," he was invited to several conferences and seminars atHPA

SHRI BHUPESH GUPTA: Magnificently qualified to be a CIA man.

SHRI P. C. SETHI: He addressed ft

Senate from 19I4 to 1967; he delivered lectures in var ous universities in India. Now he is Joii t Director in the National Academy of Alministration and he has some publicat ons to his credit.

SHRI PRAN \B KUMAR MUKHER-JEE (Wc3t Bcnj .il) : What is his academic distinction?

SHRI P. G. S JTHI: He is M.A., LL.B.

SHRI BHUP fcSH GUPYA: Obvio isly he may be M.A, D. Litt., all that we aie not concerned with that. . .

SHRI P. G. SETHI: Will he go on interrupting an 1 delivering his own lecture?

THE VICE-< JHAIRMAN (SHRI AK-BAR ALI KHAN) : That is his bad habit.

SHRI P. G.: iETHI: Now the present situation is that jf course, as I have pointed out, controversy did arise with regard this appointment, . md some members felt quite strongly--Shri Chandra Shekhar, Shri M. V. Dtiai, Shri K. L. Rathi, Shri Bepin Gh mdra, they strongly felt that this is an institution where an academician of out-landing career and qualification and als > of experience should be appointed and Lie post should not go to an IAS man. It w. » on this point that one of the member*, namely, Shri Chandra Shekhar, sent his resignation.

SHRI KRIS) IAN KANT : A member of this House?

SHRI P. C. JETHI j Member of the Rajya Sabha. Mr. Krishan Kant requires introduci Ion of Shri Chandra Shekhar also. I an 1 so surprised. Therefore, the position sta ids at this. I would only like to point o it that the Institute is an autonomous institute. The Executive Council and C nairman have their own powers. The I resident does not interfere in its day-today working. The position with regard to this appointment is they are likely to mc: t tomorrow and this question has to be inalised.

I would only like to point out that the various grants which have been given for training aborad — Mr. Krishan Kant mentioned certain n- mis; as far as the Institute is concerned, th' re was a Screening Committee of Secretaries, and whenever some names were spon <ored, they were sent . . .

SHRI BHUI ESH GUPTA: Who are the members of that Committee?

SHRI P. C. SETHI: Out of the 48 persons from Government officers who were sent, I would like to point out for the benefit of the hon. Members that 27 were either Deputy Commissioners or Collectors sent from the various States. Therefore, it is not correct to say that this has become a Home Ministry's affair.

SHRI KRISHAN KANT : How many from the Home Ministry?

SHRI P. C. SETHI: These Deputy Commissioners and Collectors are not from the Home Ministry. (*Interruptions*) It would be very strange situation that the Home Ministry which is responsible for the entire administration of this country, that the officers of that Ministry, if they are qualified and ifthey deserve training, should not be sent abroad because they belong to the Home Ministry.

(Interruption)

SHRI BHUPESH GUPTA: Where did they go? To the U.S.A.?

SHRI P. C. SETHI : They went to Japan, to the U. K., to some of the European countries $% \left\{ 1,2,...,2,...\right\}$

SHRI BHUPESH GUPTA: To get CIA contamination. It is a shame. I think the Finance Ministry should be ashamed of manipulating funds in this manner for sending so many people to the U. S. A. Send them to the workers, they will learn belter, the blessed officials.

SHRI KRISHAN KANT: The question arises whether the officials of of the Home Ministry and the States should be sent. That is a very moot point This is being utilised by the Home Ministry officials and other administrators for going abroad. Ifthey are to be sent abroad, let the Government of India send them. Why are they utilising this Institute for sending them? This should be utilised for sending scholars and students, not others.

THE VIGE-CHAIRAMN (SHRI AKBAR ALI KHAN): Administrators are also sent.

SHRI KRISHNA KANT: The Home Ministry and the Government of India can spend their money for this. Why the Ford Foundation money should be utilised for this?

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): According to the rules students and scholars should be sent, and Government officials also whether Deputy Commissioners, Collectors or some other officers, can be sent.

SHRI P. C. SETHI .: The main question is that the grant is from the Ford Foundation and the grant was given for traval abroad for certain studies, and therefore this is very surprising. Having accepted this position that the Institute is receiving a grant from the Ford Foundation, to ask the question as to why they were sent to the U. S. A., why they were sent to a European country, why they were not sent to Moscow or Peking.

SHRI BHUPESH GUPTA; This is very wrong. The hon. Minister cannot talk like that. I say this is a point of order. Let him sit. We are entitled to know this. The Home Ministry is responsible to this Parliament, the Finance Ministry is responsible to this Parliament, for the conduct of affairs of the Indian Administrative Service or the Civil Services for that matter of those who join the Services and get training under the financing done by the Government of India. Here the Government is responsible. Certainly we are entitled to ask as to why people should be sent to places just because vou money.

Birlas give money and you give licence to Birlas in preference to somebody else. America gives you money and you send them to America. I say every single utterance the hon. Minister has made should be the subject-matter of a public enquiry by a Committee of Parliament in the nature of the Sarkar Committee which went into the CSIR affairs, and I am sure much scandal will be out. Ford Foundation is a cover. found Money comes every body knows. These officials take advantage of it. The hon. Minister said it is a registered institution. But you are using your officers they are registered with the Government of India, they are registered with the State Governments for which you are responsible to Parliament. some of your officers go to a ouse. Will you say that the Suppose prostitite's house. prostitute is a registered prostitute therefore they can go there? I should like to know what kind of argument it is. It is a political whore house. It is immaterial whether the prostitite's quarter is registered or not. Why officials should go there? Explain that point.

SHRI P. C. SETHI :I could never imagine that Mr. Bhupesh Gupta could come down to such a low level, particularly because he does not know of the Institute about which he has mentioned. He is bachelor

SHRI BHUPESH GUPTA: On a point of order. What is low level? You tell him, what is low level? Is it because we have found it out and they concealed the fact that I have descended to a low level? He says, then I say that these people are going there, that it is a registered institution. I gave an analogy. Is it low level . , .

(Interruptions by Shri Kalayan Roy)

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): You two belonging to the same party are speaking at the same time. It is very strange.

SHRI BHUPESH GUPTA: Sir, I ask you: Kindly tell your Minister not to use such language. I have not said that he has descended to a low level. Shall I use such language against the Home Ministry and the Finance Ministry and say that the harlots sometimes are much more honourable people than some of the ICS and IAS people who sell their conscience, against the interest of the nation, for American dollars and they ate the worst traitors? You call us 'low level'?

THE VICE-CHAIRMAN SHRI AKBAR ALI KHAN) : You cannot make a general remark against the ICS. There may be

SHRI BHUPESH GUPTA: There may be good men, there are good men. Here we are Mr. Chatur-vedi's concerned with appointment and the background has been given. If Mr. Chaturvedi is appointed as the Director, you shall see what happens to you. I tell you, I warn you. The whole country will know that you are deliberately putting a CIA man there who looks- at America and your heart will sink in your boot. You do not use such language as 'low level'. I know 'low You should not

SHRI K. S. CHAVDA (Gujarat) Sir, this is half-an-hour discussion. is nearly an hour and twenty minutes

SHRI BHUPESH GUPTA : We will take three hours.

SHRI fc.S.CHAVDA: ft is 45 minutes Out of 45 min itcs, Mr. Bhupesh Gupta has spoken for nearly 20 minutes. You should control!iim or you adjourn the House.

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SHRI SHEFKHAN (Mysore): Adjourn the Hous . What is the meaning of continuing t ic House?

SHRI BHUl'ESH GUPTA: If he had called you 'low level' you would also have said like me.

SHRI P. C SHETI: Whatever grants for travel abroad and studio have been given, I wi uld like to point out that they have not bi en given to persons directly. They have been given either through the Screening Committee or through the IIPA. Out of 66 persons, as I have said, 27 were fc r reflective training programmes and 1 ley were either Deputy Commissioners cc Collectors. Then, Sir, four were from the Universities and 12 from IIPA, 2 o! (crs and 21 other officers.

SHRI JO AC HIM ALVA: Was it advertised in a 1 ihe papers in India?

SHRI P. C. SETHI: The total is 66 which went abroad. As far as this appointment is concerned, I have taken note of the stron; feelings of the Members and I would only say that; would convey these feelings to ihe hon. Home Minister and Chairman a id to the Prime Minister who happens to be the Finance Minister also.

SHRI PRAN/ B KUMAR MUKHER-JEE : It has been stated very clearly by Mr. Krishan Kant .

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Question only.

SHRI PRATAB KUMAR MU-KHERJEE : Y« a should know that this is a question .

(J terruptions.)

THE VICE CHAIRMAN (SHRI AKBAR ALI KHAN): Mr. Mukherjee knows his job. You need not advise him.,

SHRI BHUFESH GUPTA: My colleague, he is 1 en under oath of office.

SHRI PR/>NAB KUMAR MUKHERJEE: Ii view of the fact that overwhelming in) uence nl'the Ford Foundation is there ver the Institute, may I know whether is a fact that an expert

of the Ford Foundation is supervising the entire affairs of the Indian Institute of Public Administration and he is the *de facto* Director of that Institution? Secondly, may I know whether it is a fact since the Asia Foundation has been banned by the Government, the CIA is operating through the Ford Foundation and is polluting the IIPA with financial aid, with research programmes, by sending scholats and by various other means . . .

SHRI KALYAN ROY : By sending scholars abroad.

SHRI PRANAB KUMAR MUKHERJEE: Thirdly, may I know whether it is a fact that the Ford Foundation has already established a centre within the premises of the Institute to conduct poli-tically-oiiented studies and that in this way they are spreading political opinion which will go ultimately in favours of the USA? My last question is whether it is a fact that in view of the proposed appointment, that is of Mr. Chaturvedi, as Director of the Indian Institute of Publicf Adminstiation, a senior professor o, that Institute has already submitted his resignation and, if so, what are the causes mentioned by him?

I would also like to know whether the Finance Ministry is going to free this Institute as an appendage of the Home Ministry? It has been clearly established that it is an appendage of the Home Ministry. Mr. L. P. Singh is the Director of the journal published by the Institute and it is a fact that anything which goes against the vested interest of the Indian Cavil Service and the Indian Administrative Service men, those articles are not even published there, as it is conducted by a Home Ministry official, Mr. L. P. Singh.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): He will answer all together.

SHRI CHITTA BASU (West Bengal): It has been admitted in an indirect manner by the hon. Minister that this IIPA is the recipient of funds from the Asian Four dation which is a CIA organisation. Not only that. I would say that an editor of the United News of the India has written a book entitled 'CIA as the Ford Foundation' in which he has sought to establish that the Ford Foundation is also a part of the CIA organisation. Mr. Vice-Chairman, you have also noticed

[Shri Chitta Basu]

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hat the hon. Minister has also admitted that this Institute is also the recipient of grant from the Ford Foundation. You know that the CIA and the Ford Foundation are trying to infiltrate into our economic, political and social life, making the entire atmosphere vitiated so that they can impose on us a particular way of life, which we do not like in our country. Not only that. Certain very serious charges have been made in this House regarding the use of funds for travel facilities, other amenities, etc. In view of all these, will the hon. Minister assure the House that there will be a thorough probe into the working of this Institute and it should be freed. I want to know whether there would be a parliamentary committee to go into the entire affair, whether the Government would assure this House that they would arrange for a parliamentary probe into its affairs. It is not a very easy affair. It is not a trifling matter. It is related to and it concerns the very mode of our teaching the mode of our administration. It concerns our national interests. Therefore, Government should assure the House that they would have a parlia-mentry probe into the entire working of the Institute and free it from the in-fleunce of the Ford Foundation and the CIA.

SHRI JOACHIM ALVA: It is rather interesting that I think that I was the only Member of this House present on the occasion of its opening. I mentioned to Pandit Jawaharlal Nehru in the morning why he did not say anything about Japan, about the Americans going round Japan with nuclear weapons. I am grateful to him and at that time he made a terrific speech against the Americans going about in Japan with nuclear explosions. I will never forget it. Apart from that I wrote to Sir Vijaya-raghavachari, who was the Deputy Chairman of the Planning Commission, a big I asked him why you make the the man. membership so high at Rs. Otherwise I would have joined. He wrote to me saying that Rs. 25 is very essential for membership fee but had I known that all these things would come, I would have joined it. I want to mention this to the House. That day was a big day.

I want to know why the Government has reduced this Institute from the sublime to the ridiculous, handing it over to the Ford Foundation making the Home Ministry in charge. Does the hon. Minister

know what the Home Ministry means? I met the last British Home Minister of India, Sir Mudic, and others. They bad some kind of character. What kind of character has the Home Ministry in handing over this to the Americans? You have Mr. Rustamji and his wife who are Parsis and Mr. Mookherjee, Additional Secretary to the Home Ministry. He is a Christion. He went thrice. Why did you select like that? Why did you not send out our officers for training to Russia also? They are very quick in their methods. Why did you send them to America alone?

Secondly, I want to know why Prof. Khosla was changed. He was an eminent professor. Apart from his having been a Professor of eminence in Lahore in the old days, he is an experienced diplomat. He has been an Ambassador at several places. Once he held the post of Educational Adviser to the Indian High Commission, London. He could be given one more extension. After all, people carry on till 65. Did you advertise for this vacant post in all the papers of India? You have got first class retired Professors, Principals, liberal educationists and others. They are not given a chance.

Who is this Chaturvedi? I am surprised that you have got men like that. I want to make an announcement here today. Mr. L. P. Singh is the man who is running the Home Ministry today. You see I was present at a dinner given by the Italian Ambassador. You know what Mr. Singh said when the talk turned up on politics. He stunned me by saying that the best way to give out our secrets in India is to tell the Cabinet. Yoy know my blood boiled. I have not forgotten that thing. I am telling this today for whatever it is worth. I am not telling a lie. Here is the Home Secretary to the Government of India telling before the British Commissioner and the Italian High Ambassador all this.. I was the only Indian present there. Mr. Vice-Chair» man, he has no business to say all this. Sir, he was the man who put Mr. Nanda to trouble when Nandaji was the Home Minister, and Mr. Nanda resigned complaining against this Home Secretary. I hope you would not promote him and make him a Governor.

SHRI N. K. SHEJWALKAR (Ma-dhya Pradesh): I am sorry, Mr. Vice-Chairman, that the drift that the present question has taken is rather a bit, I should say, not relevant because actually what

we are considei ing at the moment is a matter which i directly concerned regarding the appointment or the Director. May I submit, Sir, that the procedure of appointment i if the Director is a faulty one and it needs to be revised as early as possible? May I further submit in spite of the fac that in our estimation this paricular in titutibn must be a purely academic institb lion, I should say group politics is coming in. I will give you certain figures whi h will throw some light upon that becau e up till now the applications for bei lg enrolled as members, they were very tmall in number. In December 1969 it was only 43. But, Mr. Vice-Chairman, Sir, you will be surprised to note that in March, 1970, 450 new applications cam: in, of course, with the view that they w 11 be having some weight upon the fresh Executive Council selection for which it i necessary that a member must enrol himS' If before March so that he can particip. tc and vote and send their people into the Executive Council.

May I submit. Sir, that I also happen to be a member if the I. I. P. A. as an academic person. In spite of the names coming through he regional offices and all that, they h ive brought the names through particul v officer?. I must say I have got my o.vn doubts. I cannot see the Administrate n matters through coloured glasses, lor purpose of administration, n?turall> there must be some officers who are oncerned with administration. They may be I. A. S. or anybody But I cannot to erate any sort of their inclination either towards Russia or to America. At the same time we must not forget that we sho ild not see all the things through coloured glasses. Merely political professors c mnot be the members of the I. I. P. A.)f course, those who are interested in th I Administration they have to be thei *I*.

THE VICE- MAIRMAN (SHRI AKBAR ALI KHAN): Clarification only.

SHRI N. K. SHEJWALKAR: This is a very importan matter and I am taking up very relevant whits; I have avoided all the other is: ties. There is one Mr. B. D. Sharma, ii the Madhya Pradesh service, now Coll ctor of Bastar. He is an I. A. S. office, an ex-Joint Secretary of the A. R. C. I [e has tries to enrol 50 members. Mr. Vi e-Chairman, Sir, many of them are not :ven graduates. They are businesmen, r ce-mill owners or something of that type They are tried to be

enrolled as members. Similarly, there is another group of Mr. M. K. Chatur. vedi and Mr. V. C. Mathur. My hon.'ble friend, Mr. Krishan Kant, mentioned the names of some people who belong to the Training Division of the Home Ministry. They have also tried to manipulate this membership.

Not only that, there is another thing. All the members have been proposed by these officers themselves. For example, this Mr. Chaturvcdi and these people have brought about 60 applications, and they have seconded Mr. B. D. Sharma's applicants. That is how it makes 115 applications.

There is another group from Orissa which is trying to influence the membership of the 1.1. P. A. Under these circumstances how it will be advisable to keep this Mr. T. N. Chaturvedi who is also one of them. Mr. T. N. Chaturvedi and Mr. J. N. Kohli also got about 55 applications for getting members enrolled. To protect the academic character of the I. I. P. A. May I ask whether it is not essential that such sort of people who are entirely entangled in such sort of criticisms and who want to be canvassed should be kept out.

Sir, I must say very clearly that scholarship is not the monopoly of non-I. A. S_t people. Some retired I. A. S. people are very good scholars; they have a good academic background. Therefore, there may be I. C. S. and I. A. S. people who may be good scholars. Let such people come. It is not that way that things are being done. May I draw the attention of the House to the letter which has been published in the Times of India on 8-4-70 by Mr. H. V. Kamath, who was the Chairman of the I. I. P. A. once. He has also said the same thing. He has said that such sort of criticism must not be brought into academic bodies. Sir, these people, not only the I. A. S. people but others too, who stoop so low as to indulge in criticisms even before they come to this institut-'on, start this sort of politics. I do not know what will happen to this institution if such people come in. I want an assurance from the Home Ministry that they would withdraw such personnel from the directorship or the Executive Council.

SHRI BANKA BEHARY DAS (Orissa) Sir, I share the feelings expresed by my friends here. I have a little knowledg about this institution. One I had the

[Shri Banka Behary Das.]

opportunity of participating in that Seminar which is now being attacked here in the House. I got an invitation from Mr. Khosla.

KRISHAN KANT We are not attacking.

SHRI BANKA BEHARY DAS: I agree you are not attacking. So I know a little about this institution from a distance. Sir, I cannot understand how lately there has been a great attempt on behalf of the I. A. S. people to conirol this organisation. After all, this inslitution wa» built up to provide lome material, some guidance to the Government and other institutions which are functioning under the Government , and if this organisation becomes virtually a department, of the Government, I do not understand how this institution can play its role for which was established.

Really for the last few months there is an attempt on behalf of these I. A. S. people to have , you can say, hegemony over this institution. I have also some information. This particular Madhya Pradesh officer collecting applications for membership. That includes many of those people who are ricemill owners. You know the Commissioners and Collectors have much more influence overthe business people, over thes millowners, and just to control that organisation, to be in the governing body in the coming elections, which arc going to take place after two or three months, they have already started enrolling everywhere and a large membership has come. Much more important is the appointment of the Director which must be reconsidered. If some solution cannot be found, I would rather like the present Director to be given another lease of office so that within this period, a better man can be inducted as Director. More important than all this how this institution can function as an autonomous organisation. I think the time has come when the constitution of this institution should be changed. The Government should clearly tell the governing body that unless they change the constitution and maintain the academic character of the institution, the institution can never expect any financial grant from the Government of India. That is the only way. Otherwise the Government will have always this convenient plea that it is an autonomous organisation

and they cannot do anything. Legalisti-cally speaking, they cannot do anything. But as the Finance Minister is replying here and as it is virtually run by the Home Ministry, can he assure us that the Finance Ministry will not grant any money in the coming year unless the character of the institution is completely changed and it is given the colour of an academic institution.

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SHRI N. K. SHEJWALKAR j But what is wrong with the institution? That you have not said.

SHRI BANKA BEHARY DAS t The constitution of this institution should be changed.

SHRI N. K. SHEJWALKAR: It will be highly improper for you to stop the grant unless and until the hon. Member points out something which is wrong with institution.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): He expresses his views.

SHRI BANKA BEHARY DAS: You yourself have already said how the institution is run, how anybody can become a member. If a rice mill-owner can become a member, we know how it is run,

SHRI N. K. SHEJWALKAR: I only said that those applications hare been rejected. Those persons who are not eligible cannot be taken. İt is not- excuse me-like Members of Parliament that any body can become a Member of Parliament. There are certain qualifications that are fixed. They were forwarded by the Collector, but some of them have been rejected.

SHRI KRISHAN KANT: The Constitution should be changed so that ICS and IAS officers do not get a majority.

SHRI BANKA BEHARY DAS The constitution of this institution should be changed so that the academic character of this institution can be maintained. If the governing body docs not agree to this pos tion, then the Government can give a threat to them of withholding the grant.

SHRI N. K. SHEJWALKAR: But the Director is appointed by the Government.

SHRI BANK\ BEHARY DAS : The Minister hi: itself said how a three-member or five-member panel has been selected and that t will select the Director. How can my frif nd say that the Government is selecting the Director? This is absolutely wrom=

Therefore, the more important thing is that the cons itution of the organisation should be changed so that the academic charac cer of this institution is there. Second y, I want to know from the Minister hov these persons who are not directly asso iated with this institution can utilise hese grants of the Ford Foundation to go abroad. That I cannot understand. If in the interest of the institution some persons ought to be sent abroad is it not proper that those who are working in that institution should be sent abroad f >r experience? But the grant is being itilised by the member of the Executive t louncil and their friends to go abroad. This is absolulutly a wrong position.

SHRI PRAISAB KUMAR I U-KHERJEE: A id their wives have also been sent.

SHRI BANK'i BEHARY DAS ! I do not know whether wives have been sent. But I do tot want to go into that small matter. Much more important is the need for o) ange in the constitution. Then, for the po t of Director, an advertisement should '>e made giving clearly the qualifications for the job so that those who are interest* 1 in administration may apply and some selection can then take place. Will he g ve us an assurance here that instead of brining some Director by backdoor method? an advertisement would be made, specil/ing the qualifications, so that the new election committee will go into the matt T and select the Director and till then he present Director will continue in this service?

SHRI BHUPE IH GUPTA: Sir, . . .

THE VICE CHAIRMAN (SHRI AKBAR ALI KHAN): Mr. Bhupesh Gupta, you have already asked so many questions.

SHRI BHUP. ;SH GUPTA: Don't tell me that; ny name is there; you should call me.

THE VICE CHAIRMAN (SHRI AKBAR ALI KHAN): You have already taken teo much time.

SHRI BHUPESH GUPTA: I have more to say and you will hear me presently.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Clarifications only.

SHRI BHUPESH GUPTA: First of all, I want a clear assurance that Mr. Chaturvdei shall not be appointed as Director, that the meeting which is going to be held tomorrowand that meeting has been called by the Chairman to consider his case again—shall not take a decision to appoint him. I want an assurance that the Chairman of the Executive Committee of this Institute would thow due regard for the opinions views and sentiments which have been expressed in this House and would not try to insult Parliament by making an appointment of this kind, which would be an imposition in the face more or less a consensus in this House that this should not be proceeded with. Ishouldlike to know also from the hon. Minister whether he is going to advise the Prime Minister that the Institute should be kept under lock and key till the constitution has been gone into, the rules of functioning have been gone into and the affairs of the Institute have been probed and examined by a competent body. I should like to have the same kind of body as we had in the case of the CSIR—the Sarkar Committee type of thing. This suggestion should be communicated. Then, I should like to know whether it is a fact that this Mr. T. N. Chaturvedi was not considered fit for appointment as the Director of the Mussoorje Academy and now he is being considered fit for appointment as Director of this Institute. Now, Sir, it has been disclosed by the Minister himself in the House that this Institute was receiving money from the Asia Foundation and is still receiving money from the Ford Foundation, and that these funds are utilised for a large number of officials-Commissioners, Magistrates and so on-to be sent to the United States of America for the so-called training.

SHRI KALYAN ROY: For brainwashing.

SHRI BHUPESH GUPTA: I do not know what it is

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): No brain-washing in this.

SHRI BHUPESH GUPTA: Yes, it is | CIA brainwashing. Now that is being done. Are we to understand that our Public Administration Institute has taken a posture that our executive has to be trained and educated in the United States of America and sent there with American money .

SHRI KALYAN ROY: Along with their wives.

(Interruption)

SHRI BHUPESH GUPTA: I would not go into that. Sir, you are a married man and you know all these things.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): So it is better you do not say anything about that.

BHUPESH GUPTA : how is it that: our officials are being sent in this manner to the United States of America and they are given leave for it money for it and advantages for it? Do I understand that our services are not good enough for training our personnel to run our administration? Do I understand that we have become such a pauper nation that we have to beg money from the Asia Foundation and the Ford Foundation and then let them tell us as to which officials should go to the United States of America and get what kind of training? Sir, it is national dishonour. This Government is guilty of insulting the nation. It is not a small matter. Now, I am told 54 delegates went to the United States and So on. Out of that, academic people were barely fifteen and the rest of the thirtyninc were officials drawn from the different parts of the country. This is the position. Now, therefore, I should like to have a clear assurance from the Government that such things will not be done. We would rather have officials who run the administration here with less knowledge than the so-called knowledge derived from the United States of America by going there with the CIA money. It is a serious matter and in fact the Prime Minister should have come here to answer this. Money was given from the funds of a particular Institute, of which Mr. Kunzru was Chairman, to a lady who went to Ceylon or education. Those funds came Trom he Foundation and a furore was reated in both Houses of Parliament. And I find now the Government itself is helping such process and is allowing its officials to go there on such donations under cover. It is a serious matter.

I do maintain that CIA penetration is taking place; whether the Institute has its good aspects or bad aspects is not the point at issue. The point is whether there is a prima facie case of CIA penetration into the Institute And it is amply proved. Why should the selection of its Director be made by the Ford Foundation? What is the mystery? Behind its choice force the Ford Foundation selected Mr. Chaturvedi, the Ford Foundation which woidd not allow many Members in this House even to drop at an American airport on way to Canada. Prof. Hiren Mukherji was going to Canada and he was not allowed to drop at any American airport for a few minutes of rest. And than find that the same American agency is making a choice of this gentleman. What is the mystery behind it? How is it that the lists coincided? The lists of the CIA, Mr. L. P. Singh and the other list, all coincided. Do they belong to the same temple where suddenly some Goddess came and gave them blessings that their lists should coincide? I should like to know his.

Obviously, the presumption somebody has prepared all these there lists elsewhere; otherwise, how is it that they all submitted the same list, almost in the same order? This is a *prima facit* case for inquiry. Therefore, I say it should be explained as far as Mr. Chaturvedi is concerned. He was a Deputy Secretary. He comes from the Home Ministry. He does not come from any other Ministry. There are so many Ministries here, He does not come from any other but he comes only from the Home Ministry of which Mr. L. P. Singh, connections with the Americans are well known to this House, is the Secretary. We have given facts and figures about this and everybody knows it. Even the Government people know it. Many of the Congress Members also know it. How is it that the Home Ministry is chosen for it, not Education Ministry nor any other Scientific Department ? Therefore, I say there is the CIA penetration in the Home Ministry to be projected into the Institute and the Institute was allowed to come under the aegis and of the CIA. This is influence I should like to know why the position. honourable Minister did not consult Mr. Chandra Shekhar, an esteemed Member of this House, who resigned from that Committee, Mr. Chandra Shekhar is a member of the Congress Working Committee, an important member of the ruling party. Am I to understand that Mr. L. P. Singh today

more powerful to the Congress a more surer guide than Mr. Shekhar, a member of the Congress Committee? I would like to ask i Indira Gandhi or Mr. Jagjivan to what kind of an organisation e running when they do not know respect their own colleague.

ien Mr. Chandra Shekhar resigned that Committee was it not the duty ne Prime Minister and others Ministers ncerned to talk to him and find out from nim how things went wrong and to take his advice ? Mr. Chandra Shekhar was put in the highest body of the Congress leadership by the rank and file of the Congress Party members. Therefore, you see how the CIA influence negates even the normal rules of functioning. Today in my party I cannot imagine a member of the Central Committee, or a member of the highest executive of the Communist Party, being ignored in the manner in which Mr. Chandra Shekhar has been ignored by this Government. Even Deputy Secretaries do not care for their Working Committee.

I say Mr. L. P. Singh should be removed from the Home Ministry. And all those guilty officials v hose names have been read out, who hive shown insult to Mr. Chandra Shekha, do not deserve to be in administrative positions In the Government. I should li e to know what steps the Government is go ng to take in this matter. Mr. Chandra S ekhar may be a very generous man. r e may not say anything. But it is a matter < f principle. Here a leader in the ruling part f has had to resign from a body and eve then the Government does not move in 1 his matter. It is a matter of shame. Therefore, I charge the Government with connh ing at the CIA penetration. I charge the Government for allowing Mr. L. P. Singh and others capture this organisation with i view to making it more vulnerable and mendable to the CIA influence. I char ;e the Government with attempting to plant Mr. Chaturvedi who has had Americ; n education, who had been to America i lanv times, it seems, and delivered lectures there. I have never seen him deliverir g lectures in any of our Indian institution; hi re. At least I do not know. We have never read about such lectures. Therefore, I say there was an attempt to plant a CIA man in a very great Institute of this country. Finally, the most shocking hing is that the Institute is supposed to proMde guidance and educa-lion for members administrative

services. It is supposed to set norms and morals and guiding principle for administrative services. Given in newspapers the whole country will know that this Institute because of the attitude of the Government, is helped by the CIA and is under the direct CIA influence and manipulates positions in the manner in which it is sought to be done.

Discussion

Therefore, I express the utterest condemnation of the entire House, and I am sure nobody in the House, whatever may be our differences, will support the kind of thing that is going on. We have many of our differences. But whenever such matters come, this House should act in one in terms of principle. I am not concerned with what political affiliations one may or may not have. I therefore, demand for an inquity and (or the closure of the In illustration of the Indianal the matter. And certainly I demand that the whole thing should be taken out of the Home Ministry Mr. L. P. Singh should no be a lowed to come within a hundred miles of the Institute. These are the sue gestions I am making.

hZ^{om0}\(\Lambda\) *1So WC arc 8oin to meet ast s Rafva Sabha tomorrow. I hooe tession, of the Prime Minister will not commit the error of allowing Mr. Chaturvedi there as X Director. No use saying it is a registered Institute The Institute lives on the Govern ment of India's patronage. If the Institute does not listen to the Government, Govern ment money sho dd not be given to it" I am sure the Institute will know how to yield to the demands made in that direction. Therefore this is another scandal *nd I am grateful to Mr. Krishan Kant for bringing up this discussion. We have plenty of papers with us. We have combined in this House ,n public interest, in the interests of public administration, to locate he CIA penetration, the CIA influence the political manipulations, and the cor-ru.pt.on, indulged m by the Home Ministry of the country and the Government of India is conniving at it. Sir, you should congratulate us and tell the Government that the opinions and views of the House should be respected; otherwise, many such matters will come up. And Mr Sethi, do not think we have said anything against you personally. Mr. Sethi should not take it personally at all. Nothing hat been said against him. In fact, I was sorry

[Shri Bhupcsh Gupta.]

for him. He looked like an orphaned boy. This boy looked as if he was bereaved only a few hours ago. I understand his predicament. I understand his mental agony. But please convey this to the Prime Minister and tell her that hte CIA is going and entering the Home Ministry and her public nstitutions of this kind

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Please sit down. He is an independent man and he has his own opinions.

SHRI BHUPESH GUPTA: You tell us, you have to give your opinion. What do you think of this?

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): I am repudiating your charge that he is looking like an orphaned boy. He is not.

SHRI BHUPESH GUPTA: I say you are the Deputy Leader of that party. You have been elected its Deputy Leader. Show some courage. Show some guts.

SHRI P. C. SETHI: Sir, I have pointed out in the very beginning that IIPA is an independent institute which is registered under the Societies Registration Act. (*Interruptions*) Sir, the hon. Members may agree or may not agree.

SHRI BHUPESH GUPTA : Mr Chaturvedi is a great security risk.

SHRI P. C. SETHI: Then, Sir, as far as the membership of the organisation is concerned, coming to Mr. Shejwalkar, I would like to point out that the qualifications for the ordinary membership are:

- (i) any person who is or was employed in the public services;
- (ii) any person who is or was employed in the teaching or study of public administration or related subjects; and
- (iii) any person who in the opinion of the Executive Council, is actively interested or concerned in the practice or study of public administration.

Therefoie in this category if these people whom the Executive Council considers fit or who can take interest in the practice or study of public administration, to that extent such persons can be admitted.

Then, Sir, the hon. M Krishan Kant, also raised the below the age of 25'. According rules which are framed there is a provision that the Executive Cour on application in the prescribe admit as an Associate Member Institute. Therefore, Sir, as was pointed out by Mr. Krishan Kant beginning, the Institute is a sublin stitute, it has great purpose, i.e. stupublic administration in all its asp it started well. According to him, it h renowned Directors and it was doing very good work. Now, Sir, suddenly the whole thing has come to a surface on the question of appointment of a Director. The Institute which, according to Shri Krishan Kant, was very good has become very bad and the entire ICS and IAS cadre has become condemned as if we do not want to have them for running the administration of our country.

(Interruptions)

SHRI BHUPESH GUPTA: Sir, I entrust the whloe thing to the Chairman and the Chairman can nominate 5 Members or 10 Members of this House to go into the whole affair. We shall accept the verdict. Are you ready or it?

(Interruptions)

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN) : Order, order.

SHRI P. C. SETHI: Therefore, Sir, this impression of the hon. Members who had raised this question that the Government is responsible for the appointment of this Director or that Director is not correct, because the Government as such has nothing to do with the appointment of the Director. It is entirely the Executive Council which is responsible for the appointment of the Director.

(Interruptions)

SHRI BHUPESH GUPTA: Sir, these are very shocking answers from a responsible Minister. Everybody knows that a Government servant cannot be appointed to the post of Director without the sanction of the Government.

7 P.M.

SHRI P. C. SETHI: Sir, I have also pointed out in the beginning that although Mr. Chavan who is the Home Minister

be the President of this Inhas been elected in his indiviacity. Therefore, this is also not so say that the Home Ministry irtual control over this Institute. ire Council is an elected body. tions) Sir, I would like to clarify ition that the Government as such hing to do with the appointment Director.

a for the que; tion that Ford Founda n money is beng given Sir, the Ford . ourrdation money started coming from 'the years 1955 t< i960-3,50,000 dollars were given. The 1 the second grant came in 1961-65, 2,07.000 dollars were given. Then the third i^ant came in 1967—70, 1,63,000 dollars ;ame. I would like to Doint out that 1 le entire money which has come is gran from the Ford Tounda-tion is not spent intirely for traval abroad and studies abro.' d. The money has also been given to en; ble the Institute to help the Administrati re Reforms Commission in research work. This entire amount of 1,63,000 dollars 1 as gone for this purpose. Then, Sir, it is 1 lso a fact that 2,33,000 dollars were givt i to help the Institute's capability for .raining and research. Therefore, Sir, tl t purpose and use of the Ford Foundation money Jias been quite varied and it is not only for the specific purpose of tra\el abroad and studies abroad.

Then, Sir, out of the total receipts tha* this Institute has eceived from the Govern" ment of India a id the Ford Foundation in the year 1962 about Rs. 2 lakhs were received from th< Asia Foundation. Then after that only i i 1965 Rs. 30 thousand were received. S nee. 1965 till today not a single pie has be n received from the Asia Foundation. A' far as the contribution for the running ol the Institute is concerned, within these 16 ears it was only in 1962 that . a lakhs were received. Therefore, this is not quite correct to say that the

CIA lias entered the Institute or it is an allergic situation. If somebody goes to a health resort in the East-European countries, then people will say that he has gone for a brain-wash.

Discussion

SHRI BHUPESH GUPTA: Sir, I strongly protest against this. It is not a question of any individual going to the "United States of America. He is trying to use this technique

SHRI P. C. MITRA: Sir, on a point of order. The Minister should not talk about the East-European countries; he should talk only about the American countries.

SHRI P. C. SETHI: Therefore, Sir, I would only say in conclusion that the feelings that have been aroused, I have notid them.

SHRI BHUPESH GUPTA: How many IAS people have you sent to the socialist cour tries? Not a single one.

SHRI P. G. SETHI: I would only end by saying that I have taken note of the strong feelings expressed by the hon. Members. In all my earnestness I would convey these feelings to the hon. Home Minister, Shri Chavan, who is the president of this Institute. As far as the Finance Minister or the Prime Minister is concerned, I would also convey these feelings to her, so that in the light of the discussions held and the suggestions made whatever can be done is done. Thank you.

THE VICE-CHAIRMAN (SHRI AKBARfiALI KHAN): The House stand;s adjourned till u A.M. tomorrow.

The House then adjourned at five minutes past seven of the clock till eleven of the clock on Saturday, the 23rd May, 1970